

A3/3 4

S.M.

ORDER SHEET

Registration No. 1246 of 1907

Appellant
Applicant

R. Siddique

Versus

Respondents

Li G. 9

Serial number
of order and date

Brief Order, mentioning
reference, if necessary

How complied
with and date
of compliance

27.7.89 On the request of the
counsel for the ~~Respondent~~ Parties,
let this case is put up
before court for hearing
on 10.8.89

W
Raj

10.8.89 : Hm. K. Nath - VC

Case called, no one is
present for the applicant. The
learned counsel for the ~~applicant~~
opp. party is present. This
application is for quashing
an order dated 3.12.87 Annexure-4, and
for transferring the applicant. A
prayer for interim relief namely
stay of the transfer order was
rejected on 8.1.88. The order may have
been given effect to. The application
is dismissed for default of the
applicant.

Vice Chairman